NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA /Ind -3447/252/HDB/2017
NAME OF THE COMPANY	Amogha Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Amogha Logistics Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hydreabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GSLN GUPTA	Senetary in prochio	esguptagsla@gaciil.lan	grants
	,		y *

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri. GSLN Gupta, learned PCS for the petitioner, none appears for the respondent.

Post the Case on 17.11.2017.

Member (Technical)

Member (Judicial)